

THE RESERVE BANK OF INDIA (SECOND AMENDMENT)
ACT, 1991

No. 9 OF 1991

[25th January, 1991.]

An Act further to amend the Reserve Bank of India Act, 1934.

BE it enacted by Parliament in the Forty-first Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Reserve Bank of India (Second Amendment) Act, 1991.

Amend-
ment of
section
42 of
Act 2
of 1934.

2. In section 42 of the Reserve Bank of India Act, 1934,—

(a) in the proviso to sub-section (1), for the words "fifteen per cent.", the words "twenty per cent." shall be substituted;

(b) in sub-section (1AA), for the words "fifteen per cent.", the words "twenty per cent." shall be substituted.